

(23)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO.663/94

Date of Order: 9.6.94.

Between:

Seelam Narsi Reddy

..

Applicant.

And

1. Union of India, rep. by its
Post Master General, A.P.
Southern Region, Kurnool.
2. Superintendent of Post Offices,
Nandyal Division, Nandyal.518501
3. Sub-Divisional Inspector,
Giddalur Sub-Division,
Giddalur. 523357.

..

Respondents.

COUNSEL FOR THE APPLICANT: Mr.D.Subrahmanyam, Advocate.

COUNSEL FOR THE RESPONDENTS: Mr.N.R.Devraj, Sr.CGSC.

FORAM.

Hon'ble Justice Sri V.Neeladri Rao, Vice Chairman

Hon'ble Sri P. Bhaskar Reddy, Member (Adm)

THE TRIBUNAL MADE THE FOLLOWING ORDER:-

No final orders should be passed in regard to the provisional
this O.A.

Post on 7.7.94.

DEPUTY REGISTRAR(J)CC

To

1. The Post Master General, A.P.Southern Region, Kurnool.
2. Superintendent of Post Offices, Nandyal Division, Nandyal-518501.
3. Sub-Divisional Inspector, Giddalur Sub-Division, Giddalur-523357.
5. One copy to Mr.N.R.Devraj, Sr.CGSC, C.A.T., Hyderabad.
6. One spare copy.

180
12/6/94
J.B

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN ✓

THE HON'BLE MR. A. B. G. RTHI : MEMBER(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDGE) ✓

THE HON'BLE MR. R. RANGARAJAN : MEMBER(A) ✓

Dated: 9-1-1994

ORDER/JUDGMENT:

108-000 T-T-94

M.A./R.A/C.A. No. for 74 June 94

O.A.No. 663/94 ✓

T.A.No.

(W.P.)

Notice

Admitted and Interim Directions
Issued. ✓

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

No space

